

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4081  
TO BE ANSWERED ON 04<sup>TH</sup> JANUARY, 2019**

**FINANCIAL CONTRIBUTION BY STATES FOR PMJAY**

**4081. SHRI PRABHAKAR REDDY KOTHA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a number of States have offered financial contribution for the PMJAY scheme; and
- (b) if so, the details thereof, State/ UT-wise?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Pradhan Mantri Jan Arogya Yojana (PMJAY) is a Centrally Sponsored scheme in which the ratio of contribution towards premium of beneficiary between Centre and State is 60:40 in all States except North Eastern States & 3 Himalayan States where the ratio is 90:10. In the case of Union Territories, the Central contribution of premium is 100% for UTs without legislature, while it is 60:40 for those with legislature. MoUs for implementing PMJAY have been signed with 33 States/UTs except State Governments of Telangana, Odisha and UT of Delhi.